


Endorsement on A1 - 11827/21 Dated 22. 12. 2021 of District Court , Kozhikode.

Copy of the Official Memorandum communicated to the under mentioned Judicial Officers for information and necessary action.They are requested to circulate the same among the Principal Counsellors, working under their administrative control .

(By Order)


Sheristadar.

1. The Judge, Family Court, Kozhikode / Vadakara.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Superintendent - II/ III / DSA, District Court, Kozhikode.



THE HIGH COURT OF KERALA

Ernakulam-682031
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B1(C)-74335 / 2021

Dated: 18.12.2021

OFFICIAL MEMORANDUM

Sub : General Transfers, 2022 of Principal counsellors, Family court - modification of date for completion of three years in a station-regarding

- Ref : (1) G O (P) No. 3/2017/P&ARD dated 25.02.2017.
 (2) Revised Transfer Norms in respect of the transfer of Principal Counsellors of Family Courts
 (3) High Court Official Memorandum of even number dated 07.12.2021
 (4) High Court Official Memorandum No.B1(C)-98017/2018 dated 10.12.2018
 (5) Email dated 15.12.2021 received from Sri.Fasalurahman M., Principal Counsellor, Family Court, Kasaragod

As per the High Court Official Memorandum referred 3rd, the Principal District Judges were requested to direct the Principal Counsellors, Family Court under their respective jurisdiction, who are due for General Transfer, 2022, to submit their transfer representation in the specified proforma so as to reach the High Court on or before 31.12.2021. The said directions were made applicable to the Principal Counsellors who will be completing three years as on 30.04.2022. However, most of the Officers who were transferred in the General Transfer, 2019 will be completing three years in their respective stations only in the month of June, 2022.

In the circumstances, the date of completion of three years in the High Court Official Memorandum, referred 3rd, stands modified as "30.06.2022".

(By Order)

M.J. Selvi
Deputy Registrar

Handwritten initials

P.T.O.